

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/169/2016

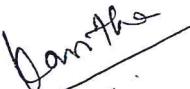
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others

UNDER SECTION : 397/398

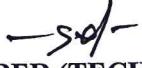
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	For T. K. Bhaskar Keerthi Krishna Priyadarshini N Akhil Jain	Counsel for Petitioner	
②	Mr. S. Santhanakrishnan } Ms. Kantha Suraka }	Counsel for Respondents	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for more time to conclude the arguments and to submit the compilation pertaining to the cases to be cited failing which arguments of the Respondent will be heard. Put up on 27.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)